

Ord. 87/05
30
O.A. 435790

-9-

(24)

11-1-08

Hon. Mr. N. K. Rishi, J.J.
Hon. Mr. J. P. Shukla, J.J.

App: Mr. R. C. Singh.
Resp: Mr. K. K. Shukla.

Applicant counsel submits
that the respondents have complied
the order of the Tribunal and as
such C.P. is dismissed as infructuous.
Hence, C.P. is dismissed as infructuous.
Notice discharged.

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ok
Copy of order
dated 11-1-08
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17-1-2008